

**IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH : BANGALORE**

**BEFORE SHRI N.V. VASUDEVAN, VICE PRESIDENT
AND SHRI CHANDRA POOJARI, ACCOUNTANT MEMBER**

ITA No. 228/Bang/2019
Assessment years: 2015-16

Hotel Hemala Pvt. Ltd., Flat No.3, Vaishnavi Prime Apartments, Andree Road, Lakshmiamma Garden, Shantinagar, Bengaluru. PAN: AAACH 3767 L	Vs.	The Income Tax Officer, Ward-3(1)(3), Bengaluru.
APPELLANT		RESPONDENT

Appellant by	:	Shri Siva Prasad Reddy, ITP
Respondent by	:	Shri Sankar Ganesh K, JCIT (DR)

Date of hearing	:	16.12.2021
Date of Pronouncement	:	27.12.2021

ORDER

Per Chandra Poojari, Accountant Member:

This appeal by the assessee is directed against the order of CIT(A)-3, Bangalore dated 16/11/2018 for the assessment year 2015-16.

2. The assessee raised following grounds:-